

despatched in July and 1000 tons in August. The balance quantity will be supplied as and when required by the State Government.

The quantity of wheat supplied to the roller flour mills in Punjab during the last three months and the quantity milled by them are indicated below:

Month	Purchased Tons	Milled Tons
June	23,861	25,629
July	14,264	18,861
August	13,554	13,633

Forest Research Institute

1078. { Shri Jashvant Mehta:
Shri Vishwa Nath Pandey:
Shri Ram Harkh Yadav:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to promote necessary legislation to convert the Indian Forest Research Institute, Dehra Dun into a University; and

(b) if so, the reasons that led to this decision

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) No decision has yet been made; but the question of giving certain functions of a University to the Indian Forest Research Institute is under consideration

(b) Does not arise.

Purchase of Tractors by Madhya Pradesh

1079. Shri R. S. Pandey: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Madhya Pradesh Government have requested the Centre for the release of foreign exchange to enable them to import some crawler tractors;

(b) what is the specific demand under consideration; and

(c) whether a decision has been taken in this regard?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) to (c). The

following demands for crawler tractors have been received from the Government of Madhya Pradesh:

Name of Scheme	Amount (Rs. in lakhs)
(i) Machine Tractor Station Scheme	60.00
(ii) Ravine Reclamation Scheme	15.00
(iii) Minor Irrigation Schemes	44.00

Foreign exchange of Rs. 9 lakhs has already been released for the Machine Tractor Station Scheme and Rs. 4 lakhs for the Minor Irrigation Schemes. Some further amount is likely to be released shortly to the State Government.

Rebate on Khadi Products

1080 Shri E. Madhusudan Rao: Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that special rebate on Khadi products is proposed to be given during Gandhi Jayanti Celebrations this year; and

(b) whether a similar rebate will also be allowed on the sale of woollen goods?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) Yes, Sir.

(b) Although the Khadi & Village Industries Commission had suggested that a similar rebate might be allowed on retail sales of woollen and silk Khadi, Government have decided to restrict the concession to the retail sales of cotton Khadi only.

Development of Fisheries

1081. Shrimati Ramdulari Sinha: Will the Minister of Food and Agriculture be pleased to state:

(a) the potentialities of inland fisheries and their annual production in the States of Bihar, West Bengal, Orissa, Andhra Pradesh and Mysore;

(b) the advice and assistance given to Bihar to develop fisheries to the extent of its potentialities;

(c) how far the State of Bihar has utilised the plan provision in this respect so far;

(d) the reasons for not making full exploitation of the potentialities obtaining in Bihar for development of fisheries; and

(e) to what extent the revenue of the Bihar State is likely to increase by the development of fisheries to its maximum?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) The potentialities of inland fisheries in the States of Bihar, West Bengal, Orissa, Andhra Pradesh and Mysore cannot be estimated as the State Governments concerned have not yet carried out any detailed survey of the types of water-areas available for pisciculture. The annual production from inland waters in these States at present is as follows:

	Tonnes
Bihar . . .	52,000
West Bengal . . .	34,000
Orissa . . .	25,000
Andhra Pradesh	78,000
Mysore . . .	36,000

(b) The Government of India scrutinise the schemes for technical soundness and give financial assistance in accordance with the approved pattern.

(c) Information is available only in respect of the first three years of the Third Plan period and is as follows:

	Rs. in lakhs	
Plan provision	Actuals	
1961-62	6.50	6.62
1962-63	11.45	7.59
1963-64	8.61	8.67

(d) Lack of trained personnel and an effective organisation to execute

the fisheries development schemes was responsible for the slow progress in the State. Recently, however, a separate Directorate for Fisheries has been set up in Bihar and it is expected that the pace of development will be accelerated.

(e) The object of the programme of fisheries development is to increase fish production. Any increase in the revenue of the State Government as a result of this programme will be only incidental and cannot be estimated.

Deep Sea Fishing

1082. Shri Ravindra Varma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some State Governments have sought the approval of the Union Government for schemes to undertake deep sea-fishing with foreign collaboration; and

(b) if so, which of these schemes have been approved by the Union Government?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) The Union Government have not received recently any scheme from any State Government for undertaking deep sea fishing with foreign collaboration.

(b) Does not arise.

I.A.C. Caravelle Flights

**1083. { Shri Ravindra Varma:
Shrimati Renuka
Barkataki:**

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that the I.A.C.'s Caravelle flights are incurring heavy losses on some routes; and